

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 55  
IA No.1767/23, 1768/23  
In  
CP (IB) No. 59/Chd/Chd/2021  
(Admitted)  
Under Section 7 IBC 2016  
R 11 NCLT**

**In the matter of:-**

Pegasus Assets Reconstruction Pvt. ...Petitioner/Financial Creditor

Vs.

Raj Transmission Engineering Ltd ...Respondent/Corporate Debtor

**Present:** None for the parties.

**IA No.1767/23**

This application has been filed for placing on record the 14<sup>th</sup> progress report for the period 01.05.2023 to 15.05.2023 and 15<sup>th</sup> progress report for the period of 16.05.2023 to 31.05.2023. The same is taken on record subject to just exceptions. Thus IA No.1767/2023 is disposed of accordingly.

**IA No.1768/23**

This application has been filed for placing on record the 16<sup>th</sup> progress report for the period 01.06.2023 to 15.06.2023 and 17<sup>th</sup> progress report for the period of 17.06.2023 to 17.06.2023. The same is taken on record subject to just exceptions. Thus IA No.1767/2023 is disposed of accordingly.

Sd/-  
**(Subrata Kumar Dash)**  
**Member (Technical)**

August 09, 2023  
PRF

Sd/-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**